

**GOVERNMENT OF INDIA  
MINISTRY OF COMMERCE & INDUSTRY  
DEPARTMENT FOR PROMOTION OF INDUSTRY AND INTERNAL TRADE  
LOK SABHA**

**UNSTARRED QUESTION NO. 244.  
TO BE ANSWERED ON TUESDAY, THE 04<sup>TH</sup> FEBURARY, 2025.**

**GI TAG TO PAAN METHI**

**244. SHRI HANUMAN BENIWAL:**

Will the Minister of **COMMERCE AND INDUSTRY** be pleased to state:

**वाणिज्य एवं उद्योग मंत्री**

- (a) whether the Government has received any proposal to accord Geographical Indication (GI) tag to Paan Methi grown at a large scale in the Nagaur district of Rajasthan;
- (b) if so, the details thereof;
- (c) whether the Government proposes to accord GI tag to the world famous Nagauri Paan Methi grown in Nagaur Parliamentary Constituency at the earliest; and
- (d) if so, the details thereof and the time by which it is likely to be done?

**ANSWER**

**वाणिज्य एवं उद्योग मंत्रालय में राज्य मंत्री (श्री जितिन प्रसाद)**

**THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE & INDUSTRY  
(SHRI JITIN PRASADA)**

- (a) & (b):** The Geographical Indications Registry has received an application for Geographical Indications "Nagauri Pan Methi" filed by Agriculture Produce Mandi Committee (APMC), KUMS, Bikaner Road, Nagaur, Rajasthan on 13.08.2024 which is numbered as 1347. A Formality Check Report has been issued to the applicants on 22.8.2024 calling upon the applicant to comply with the deficiencies contained in the application however, the compliance report from the applicant is awaited.
- (c) & (d):** Granting GI status to a product is not a voluntary certification rather it is guided by Geographical Indications of Goods (Registration & Protection) Act, 1999 and Geographical Indications of Goods (Registration & Protection) Rules, 2002. Only such product whose application are found eligible as per the specified criteria under above mentioned Act and rules are granted status as a Geographical Indication.

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